

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3444  
TO BE ANSWERED ON 09.12.2019**

**ESI HOSPITAL IN HYDERABAD**

**3444. SHRI CHANDRA SEKHAR BELLANA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether Employees State Insurance Hospital in Hyderabad is riddled with scams;**
- (b) if so, the details thereof;**
- (c) whether, any arrest has been made in this regard; and**
- (d) the details of measures which the Government is taking to put in place a mechanism to avoid recurrence of such scams?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) to (c): A news article on discrepancy in purchase of medicine for State Government run Employees' State Insurance Scheme, (ESIS) hospitals in Telangana and consequential arrest of an official published in newspaper, has been reported to Employees' State Insurance Corporation, (ESIC), New Delhi.**

**(d): From time to time, ESIC issues guidelines to various State Governments for procurement of medicines through ESIC Rate Contract/ State Rate Contract including compliance of General Financial Rules.**

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